

INCOME TAX APPELLATE TRIBUNAL, AHMEDABAD BENCHES, AHMEDABAD					
LIST OF ORDERS TO BE PRONOUNCED ON 03-12-2024					
S.No.	ITA/MA/SA No.	Assessee name	Bench	Date of Hearing	Result
Author : Shri Makarand V. Mahadeokar, AM			Co-author: Shri T.R. Senthil Kumar, JM		
1 to 9	ITA 1772 & 1773/Ahd/15 ITA 1290 & 1782/Ahd/16 ITA 1291 & 1783/Ahd/16 ITA 1594,2066 & 2067/ Ahd/16	Ambalal Sarabhai Enterprises Ltd. By Deptt.'s	A	30.10.2024	ITA 1772, 1773,1290,1782 & 1291 are Partly allowed for Statistical purposes. ITA 1783/Ahd/16 Partly allowed.and Revenues appeals ITAS 1594, 2066 & 2067 are dismissed


सहायक पंजीकार
ASSISTANT REGISTRAR
आयकर अपीलीय अधिकरण
INCOME TAX APPELLATE TRIBUNAL
अहमदाबाद/AHMEDABAD